

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 1308 - JK (LD) of 2025

DATED: - 29 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 29.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No. 1308 - JK (LD) of 2025 dated 29.01.2025

S No.	Title of the Case	OIC
1.	Gowhar Maqbool Mir V/S UT of J&K and others.	Mr. Shafiq Ahmad Hakim, DySP Estates Security Kashmir.
2.	CM No. 7082/2024 in HCP No. 55/2023 titled Hilal Ahmad Parray Vs. UT of J&K and others.	Sh. Sidharth Dhiman, JKAS (Deputy Secretary to the Government) Home Department.
3.	O.A titled Ritika Sharma Vs UT of J&K and Ors.	Mrs. Saba Shawl-Staff Officer to DGP Prisons Department J&K.
4.	WP(C) No. 2802/2024 titled M/s Amar Armoury & Ors. Versus UT of J&K and Others.	Mr. Monish Kumar Under Secretary, Home Department
5.	WPC No. 2557/2024 titled Rekha Sharma Vs Reserve Bank of India and Ors (arising in Compliant No. J-86/2024 of PS CICE CBJ)	Sh. Adil Hussain Reshu-JKPS, Dy.SP CICE J&K-Jammu.
6.	WP (CrI) No. 89/2024 titled Muzaffar Hussain and Anr Vs UT of J&K and Ors. (arising in PV No. 228/2023 of PS CBJ)	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
7.	CRM(M) No. 827/2024 titled Rakesh Kumar Gupta Vs UT of J&K (arising in case FIR No. 11/2002 of PS CBJ).	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
8.	CRM(M) No. 918/2024 titled M/s Iqbal Motors Service Vs UT of J&K and Anr (arising in case FIR No. 53/2024 of PS EOW-Jammu).	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
9.	CRM(M) No. 995/2024 titled Madan Lal Gupta and Anr. Vs UT of J&K (arising in case FIR No. 03/2017 of PS CBJ).	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
10.	CRM(M) No. 859/2024 titled Shiv Kumar Vs UT of J&K and ors. (arising in case FIR No. 06/2021 of PS EOW- Jammu	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
11.	CRM(M) No. 1017/2024 titled Rajinder Singh VS UT of J&K and Ors. (arising in case FIR No. 51/2020 of PS EOW- Jammu).	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
12.	Bail Appl. No. 287/2024 titled M/s Iqbal Motors Service Vs UT of J&K (arising in case FIR No. 53/2024 of PS EOW-Jammu).	Sh. Benam Tosh-JKPS, SSP EOW-Jammu
13.	CRM(M) No. 806/2024 titled Harinder Deep Singh Rainal & Ors Vs UT of J&K and Ors. (arising in FIR No. 18/2023 of PS SCW CBJ).	Mrs. Anam Zahoor Manhas-JKPS. Dy.SP Hqrs. SCW-Jammu)
14.	CRM(M) No. 786/2024 titled Sangat Singh & Ors Vs UT of J&K and Ors (arising in case FIR No. 17/2022 of PS SCW CBJ).	Mrs. Anam Zahoor Manhas-JKPS. Dy.SP Hqrs. SCW-Jammu)
15.	CRM(M) No. 281/2024 titled Mohd. Shakeel Vs UT of J&K and anr. (arising in case FIR No. 16/2022 of PS CBJ).	Mrs. Anam Zahoor Manhas-JKPS. Dy.SP Hqrs. SCW-Jammu)

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Revised